

FOURTEENTH KERALA LEGISLATIVE ASSEMBLY

NINETEENTH SESSION

BULLETIN - PART II

May 13, 2020

No. 873

Consolidated List of Official Legislative Business

A consolidated List of Official Legislative Business transacted during the Nineteenth Session of the Fourteenth Kerala Legislative Assembly is given below :

Sl. No.	Title of Bill	Minister -in-charge	Remarks
(1)	(2)	(3)	(4)
I. Laying of Bills Assented :-			
1.	The Kerala Christian Cemeteries (Right to Burial of Corpse) Bill, 2020 (Bill No. 243)	Shri. Pinarayi Vijayan, Chief Minister	The Bill received the assent of the Governor on February 17, 2020. The Bill as assented to by the Governor was laid on the Table by the Secretary on March 13, 2020 (Act 1 of 2020)
2.	The Kerala Panchayat Raj (Amendment) Bill, 2020 (Bill No. 238)	Shri. A.C. Moideen, Minister for Local Self Governments	The Bill received the assent of the Governor on February 17, 2020. The Bill as assented to by the Governor was laid on the Table by the Secretary on March 13, 2020 (Act 2 of 2020)
3.	The Kerala Municipality (Amendment) Bill, 2020 (Bill No. 239)	Shri. A.C. Moideen, Minister for Local Self Governments	The Bill received the assent of the Governor on February 17, 2020. The Bill as assented to by the Governor was laid on the Table by the Secretary on March 13, 2020 (Act 3 of 2020)

II. Bills Introduced			
1.	The Kerala Finance Bill, 2020 (Bill No. 257)	DR. T.M. Thomas Isaac, Minister for Finance and Coir (The Bill was introduced by Prof. C. Raveendranath, Minister for General Education)	The Bill was published as Gazette Extraordinary on March 12, 2020. The Bill was introduced in the Assembly on March 13, 2020.
2.	The Kerala Finance (No.2) Bill, 2020 (Bill No. 258)	DR. T.M. Thomas Isaac, Minister for Finance and Coir (The Bill was introduced by Prof. C. Raveendranath, Minister for General Education)	The Bill was published as Gazette Extraordinary on March 12, 2020. The Bill was introduced in the Assembly on March 13, 2020.
III. Bills Passed			
1.	The Kerala Appropriation Bill, 2020 (Bill No. 254)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on March 2, 2020. The Bill was introduced in the Assembly on March 5, 2020 and passed on the same day.
2.	The Kerala Appropriation (No.2) Bill, 2020 (Bill No. 259)	DR. T.M. Thomas Isaac, Minister for Finance and Coir (The Bill was piloted by Prof. C. Raveendranath, Minister for General Education)	The Bill was published as Gazette Extraordinary on March 13, 2020 and introduced and passed on the same day.
IV. Bills Published after Eighteenth Session and pending before the Fourteenth KLA			
1.	The Kerala Co- operative Societies (Amendment) Bill, 2020 (Bill No. 249)	Shri. Kadakampally Surendran, Minister for Co-operation, Tourism and Devaswoms	The Bill was published as Gazette Extraordinary on February 20, 2020.

2.	The Kerala Private Forests (Vesting and Assignment) (Amendment) Bill, 2020 (Bill No. 250)	Shri. K. Raju, Minister for the Forest, Animal Husbandry and Zoo	The Bill was published as Gazette Extraordinary on February 25, 2020.
3.	The Kerala Protection of River Banks and Regulation of Removal of Sand (Amendment) Bill, 2020 (Bill No. 253)	Shri. E.Chandrasekharan, Minister for Revenue and Housing	The Bill was published as Gazette Extraordinary on February 29, 2020.
4.	The Kerala State Goods and Services Tax (Amendment) Bill, 2020 (Bill No. 256)	DR. T.M. Thomas Isaac, Minister for Finance and Coir	The Bill was published as Gazette Extraordinary on March 11, 2020.

**S.V. UNNIKISHNAN NAIR,
SECRETARY.**